

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE BENCH, CHENNAI
AT CHENNAI.

APPEAL NO. 72 OF 2024 (SZ)

Brundhavana Foundation

..APPELLANT

V/s

Karnataka State Pollution Control
Board

...RESPONDENT

INDEX

Sl No	PARTICULARS	PAGE NO
1	Memo	1-2
2	Copy of the Letter Received by Respondent and its translated copy	3-4

Place: Chennai

Date : 15/01/2025



Advocate for Appellant

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE BENCH, CHENNAI
AT CHENNAI.

APPEAL NO. 72 OF 2024 (SZ)

Brundhavana Foundation

..APPELLANT

V/s

Karnataka State Pollution Control
Board

...RESPONDENT

MEMO

The Advocate for the Appellant hereby submits that, the Respondent with Revenue Department has seized the Facility of the Appellant on 06.01.2025 during the pendency of the Appeal before this Hon'ble Tribunal. Prior notice was not served upon the Appellant. Further, The Respondent has sent letter to Appellant, alleging that during the Inspection conducted on 23-12-2024, there was some activities carried out by the Appellant in the facility. The said observation is totally erroneous. The Respondent just wants to put hurdle in the present proceeding and nothing else by making the said statement. The said letter and its translated copy is enclosed as **Annexure – 1** for the kind perusal of this Hon'ble Court. The memo may kindly be taken on record in the Interest of Justice and Equity.

Place: Chennai

Date : 15/01/2025



Advocate for Appellant



ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

REGIONAL OFFICE, KARNATAKA STATE POLLUTION CONTROL BOARD

ಪ್ಲಾಟ್ ನಂ. 12/2, ಸರ್ವೆ ನಂ:19/ಸಿ, ಮನ್ಸಫದಾರ್ ಲೇಔಟ್, ಎಂ.ಜಿ.ರಸ್ತೆ, ಸಂತ್ರಾಸವಾಡಿ, ಕಲಬುರಗಿ

Plot No. 12/2, Sy.No.19/P, Mansafdar Layout, M.G.Road, Santraswadi, KALABURAGI-585101

E-mail: gulbarga@kspcb.gov.in

Website: http://kspcb.karnataka.gov.in

Phone: 08472-256246

ಸಂಖ್ಯೆ:ಕರಮಾನಿಮಂ/ಪ್ರಾ.ಕ(ಕ)/2024-25/1068

ದಿನಾಂಕ: 07-1-2025

ಇವರಿಗೆ,

ಮೆ: ಬೃಂದಾವನ ಫೌಂಡೇಶನ್,
ನಂ.1-1165/12/ಬ,
ಐವನ್-ಇ-ಶಾಹಿ,
ಜವಳಿ ಮನೆ ಎದುರುಗಡೆ,
ಕಲಬುರಗಿ-585102.

ಮಾನ್ಯರೇ,

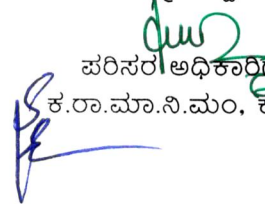
ವಿಷಯ: ಮಂಡಳಿಯ ಪೂರ್ವಾನುಮತಿ ಪಡೆಯದೇ ಜೈವಿಕ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಘಟಕವಾದ (CBMWTF) ಮೆ: ಬೃಂದಾವನ ಫೌಂಡೇಶನ್, ಶರಣ ಸಿರಸಗಿ ಗ್ರಾಮ, ಅಫಜಲಪೂರ ರಸ್ತೆ, ಕಲಬುರಗಿ ಘಟಕದಲ್ಲಿ ಯಾವುದೇ ಕಾರ್ಯಚಟುವಟಿಕೆಯನ್ನು ಕೈಗೊಳ್ಳದಿರುವ ಕುರಿತು.

ಉಲ್ಲೇಖ: 1) ಮುಚ್ಚುವ ಆದೇಶ ಪತ್ರ ಸಂ.299 & 300, ದಿನಾಂಕ: 07-12-2024.

2) ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಗಳು, ವಲಯ ಕಛೇರಿ, ಕಲಬುರಗಿ ಹಾಗೂ ಪರಿಸರ ಅಧಿಕಾರಿಗಳು, ಕ.ರಾ.ಮಾ.ನಿ.ಮಂಡಳಿ, ಕಲಬುರಗಿ ರವರ ಪರಿವೀಕ್ಷಣೆ ದಿನಾಂಕ: 23.12.2024.

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಈ ಮೂಲಕ ತಿಳಿಸುವುದೇನೆಂದರೆ, ಉಲ್ಲೇಖ (1) ರಲ್ಲಿ ಮೆ: ಬೃಂದಾವನ ಫೌಂಡೇಶನ್ (CBMWTF) ಸರ್ವೆ ನಂ.139, ಶರಣ ಸಿರಸಗಿ ಗ್ರಾಮ, ಅಫಜಲಪೂರ ರಸ್ತೆ, ಕಲಬುರಗಿಯ ಜೈವಿಕ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ಘಟಕಕ್ಕೆ ಮುಚ್ಚುವ ಆದೇಶ ಜಾರಿ ಮಾಡಲಾಗಿರುತ್ತದೆ. ಮಂಡಳಿ ಕೇಂದ್ರ ಕಛೇರಿಯ ಸೂಚನೆಯಂತೆ ಉಲ್ಲೇಖ (2) ರನ್ವಯ ತಮ್ಮ ಘಟಕವನ್ನು ಪರಿವೀಕ್ಷಣೆ ಮಾಡಲಾಗಿರುತ್ತದೆ. ಸದರಿ ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ಕೆಲವು ಕಾರ್ಯಚಟುವಟಿಕೆಗಳನ್ನು ಮಾಡುತ್ತಿರುವುದು/ ಕೈಗೊಂಡಿರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ. ಪ್ರಸ್ತುತ ತಮ್ಮ ಘಟಕಕ್ಕೆ ಮಂಡಳಿಯಿಂದ ಮುಚ್ಚುವ ಆದೇಶ ಜಾರಿಯಾಗಿದ್ದರಿಂದ ಮಂಡಳಿಯ ಪೂರ್ವಾನುಮತಿ ಪಡೆಯದೇ ಉಲ್ಲೇಖಿತ ಘಟಕಕ್ಕೆ ಪ್ರವೇಶಿಸಬಾರದು ಹಾಗೂ ಯಾವುದೇ ಕಾರ್ಯಚಟುವಟಿಕೆ ನಡೆಸಬಾರದೆಂದು ಈ ಮೂಲಕ ಸೂಚಿಸಲಾಗಿದೆ. ತಪ್ಪಿದಲ್ಲಿ ಕಾಯ್ದೆಯ ಪ್ರಕಾರ ಮುಂದಿನ ಕ್ರಮ ಕೈಗೊಳ್ಳಲು ಮಂಡಳಿಯ ಕೇಂದ್ರ ಕಛೇರಿಗೆ ಶೀಘ್ರವಾಗಿ ಮಾಹಿತಿ ನೀಡುವುದು.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,


ಪರಿಸರ ಅಧಿಕಾರಿಗಳು,
ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ, ಕಲಬುರಗಿ



4

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

REGIONAL OFFICE, KARNATAKA STATE POLLUTION CONTROL BOARD

ಪ್ಲಾಟ್ ನಂ. 12/2, ಸರ್ವೆ ನಂ:19/ಸಿ, ಮನ್ಸಫದಾರ್ ಲೇಔಟ್, ಎಂ.ಜಿ.ರಸ್ತೆ, ಸಂತ್ರಾಸವಾಡಿ, ಕಲಬುರಗಿ

Plot No. 12/2, Sy.No.19/P, Mansafdar Layout, M.G.Road, Santraswadi, KALABURAGI-585101

E-mail: gulbarga@kspcb.gov.in

Website: http://kspcb.karnataka.gov.in

Phone: 08472-256246

ಸಂಖ್ಯೆ:ಕರಮಾನಿಮಂ/ಪ್ರಾ.ಕ(ಕ)/2024-25/1068

ದಿನಾಂಕ: 07-1-2025

To,
Brundhavana Foundation,
No: 1-1165/12/B,
Aiwan-E-Shahi, Opp Jawali Residency,
Kalaburagi - 585102.

Respected,

Subject: Regarding non-operation of Common Bio Medical Waste Treatment Facility, Sharan Sirasgi Village, Afzalpur, Kalaburagi without prior approval of Board.

Reference:

- 1) Closure Order letter no: 299 and 300 dated 07-12-2024.
- 2) Senior Environmental Officer, Zonal Office, Kalaburagi and Environmental Officer, KSPCB kalaburagi Inspection dated 23-12-2024.

Regarding the above matter, it is hereby notified that, in the Ref(1), Closure Order was issued to M/s Brundhavana Foundation, Common Bio Medical Waste Treatment Facility, sharan Sirasagi, Afzalpur Road, Kalaburagi. As per the Ref(2), as per the directed from the KSPCB Head Office the Inspection was carried out. During the said Inspection, some activities were observed being done/undertaken. It is hereby directed that the said unit should not be entered and carried out any activity without obtaining any prior permission of the Board as per the closure order. In case of failure, the recommendation will be made to the Board head office to take further action as per the Act.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಪರಿಸರ ಅಧಿಕಾರಿಗಳು,

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ, ಕಲಬುರಗಿ